

- (2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Science and Technology for 1982-83. [Placed in Library. See No. LT-3936/82].
- (3) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Ocean Development for 1982-83. [Placed in Library. See No. LT-3937/82].
- (4) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Atomic Energy for 1982-83. [Placed in Library. See No. LT-3938/82].
- (5) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Space for 1982-83. [Placed in Library. See No. LT-3939/82].

DETAILED DEMANDS FOR GRANTS OF
MINISTRY PETROLEUM, CHEMICALS AND
FERTILISERS FOR 1982-83.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI DALBIR SINGH): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Petroleum, Chemicals and Fertilisers for 1982-83. [Placed in Library. See No. LT-3940/82].

SHRI INDRAJIT GUPTA: Mr. Speaker, we are walking out in protest.
(Interruptions)

[At this stage Shri Indrajit Gupta and some other hon. Members left the House]

ANNUAL REPORT OF AND REVIEW ON
INDIAN DAIRY CORPORATION, BARODA FOR
1980-81 AND A STATEMENT.
(Interruptions)

THE MINISTER OF STATE IN THE
MINISTRIES OF AGRICULTURE
AND RURAL DEVELOPMENT (SHRI

R. V. SWAMINATHAN): I beg to lay on the Table:

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—
- (i) Review by the Government on the working of the Indian Dairy Corporation, Baroda, for the year 1980-81.
- (ii) Annual Report of the Indian Dairy Corporation, Baroda, for the year 1980-81 along with the Audited Accounts, and the comments of the Comptroller and Auditor General thereon.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See No. LT-3941/82].

NOTIFICATIONS UNDER SUGAR UNDERTAKING
(TAKING OVER OF MANAGEMENT)

THE DEPUTY MINISTER IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (KUMARI KAMLA KUMARI): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under section 21 of the Sugar Undertakings (Taking Over of Management) Act, 1978:—

- (1) S.O. 167(E) published in Gazette of India dated the 25th March, 1982 regarding management for Cauvery Sugar & Chemicals Limited, Cauvery Factory, Pettilvaytalai (Tamil Nadu).
- (2) S.O. 168(E) published in Gazette of India dated the 25th March, 1982 regarding management of Ajudhiya Sugar Mills, Raja-ka-Sahaspur (U.P.).
- (3) S.O. 169(E) published in Gazette of India dated the

25th March, 1982 regarding management of Jijamata Sahkari Sakhar Karkhana Limited, Shankarnagar (Maharashtra).

- (4) S.O. 170(E) published in Gazette of India dated the 25th March, 1982 regarding management of Rai Bahadur Narain Singh Sugar Mills Limited, Lhaksar (U.P.)
- (5) S.O. 171(E) published in Gazette of India dated the 25th March, 1982 regarding management of Shree Sitaram Sugar Company Limited, Baitalpur (U.P.)
- (6) S.O. 172(E) published in Gazette of India dated the 25th March, 1982 regarding management of Deoria Sugar Mills Limited, Deoria (U.P.).
- (7) S.O. 173(E) published in Gazette of India dated the 25th March, 1982 regarding management of Seksaria Sugar Mills Limited, Bahhnan (U.P.).
- (8) S.O. 174(E) published in Gazette of India dated the 25th March, 1982 regarding management of Shri Keshoraipatan Sakhari Sugar Mills Limited, Keshoraipatan [Rajasthan]. [Placed in Library. See No. LT-3942/82].

DETAILED DEMANDS FOR GRANTS, MINISTRY OF FINANCE FOR 1982-83

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): I beg to lay on the Table:

- (1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Ministry of Finance, for 1982-83. [Placed in Library. See No. LT-3943/82].
- (2) A copy of the Detailed Demands for Grants (Hindi and

English versions) of Parliament Department of Parliamentary Affairs, Secretariats of the President and Vice-President and Union Public Service Commission for 1982-83. [Placed in Library. See No. LT-3944/82].

DETAILED DEMANDS FOR GRANTS, DEPARTMENT OF ELECTRONICS FOR 1982-83.

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Electronics for 1982-83. [Placed in Library. See No. LT-3945/82].

(व्यवधान)

अध्यक्ष महोदय : इस पर विस्तर करवा देते हैं ।

श्री चन्द्रजीत यादव (आजमगढ़) : दो मिनिस्ट्रों ने इस मामले पर वर्क्स से अपील की ।

Are we not going to discuss it?

MR. SPEAKER: Not on an adjournment motion.

SHRI CHANDRAJIT YADAV: Will you allow discussion?

MR. SPEAKER: I will give my consideration. I am open always—but not like this.

SHRI CHANDRAJIT YADAV: 15 lakhs people are affected.

You give as assurance to discuss this.

MR. SPEAKER: Yes, why not? But this is not the way to do it.

SHRI CHANDRAJIT YADAV: If you give this assurance, it is all right.

आचार्य भगवान देव : अध्यक्ष महोदय, हिन्दुस्तान समाचार...